

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

8. C.P. (IB)/403(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED  
Vs.  
SKIL INFRASTRUCTURE LIMITED

SECTION: 7 of IBC 2016

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**ORDER**

Mr. Shyam Kapadia a/w Ms. Jyoti A Singh and Mr. Sakil Ansari i/b AJA Legal, Counsel appearing for the Applicant and Ms. Mily Ghoshal a/w Ms. Manik Joshi, Mr. Vrushabh Vig, Mr. Vikrant Nalavade i/b M/s Crawford Bayley & Co., Counsel appearing for the Corporate Debtor are present through Virtual hearing. At the request of the Counsel for both the parties, the matter is adjourned to **15.02.2023 High on Board**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)

/z/